COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 362 OF 2017

Dated: 28th November, 2017

In the matter of:

Federation of Karnataka Chamber of Commerce and Appellant(s) Industry (FKCCI)

Vs.

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

<u>ORDER</u>

The Bench did not assemble today. List the matter on <u>17.01.2018.</u>

Court Master